

National Company Law Tribunal

Allahabad Bench

CP NO. 157/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: MIS Task 4 Securities India Pvt Ltd vs. ROC Kanpur,

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Awaneendra Kumar Dubey		Petitioner	A.K.D.
2.	Krishna Dev Vyas	Adv.	ROC	R.D.

CP.No.157/ALD/2017

Sh. Awaneendra Kumar Dubey, Chartered Accountant for the petitioner.
Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur. Today he files comment/report of the ROC, Kanpur. A copy thereof is served to the petitioner counsel. The petitioner representative submits that no rejoinder seems to be necessary in the present case. Hence, the case can be fixed for final hearing. In view of this, the matter to be listed for argument on 9th February, 2018.

Dated:12.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member (Judicial)